Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Prabhat Resources Ltd Date of Commencement of Liquidation: 23-02-2021; List of Stakeholders as on Date: 19-05-2021; Name of IP: Mr. Ramachandran Subramanian; Last 5 digitof registration number: 12136

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs				0				NA
2	Liquidation costs incurred till date				25000				NA
3	Secured financial creditors				2274790053.22				NA
4	Unsecured financial creditors				968982513.2				NA
5	Operational creditors (Workmen)				0				NA
6	Operational creditors (Employees)				0				NA
7	Operational creditors (Government Dues)				265193052				NA
8	Operational creditors (other than Workmen, Employees and Government Dues)				0				NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)				0				NA
To	Total		0		3508990618.42				